

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 03rd May, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 38/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 6 Ors.	Ms. Zubia Sajid, Adv.	
2.	Original Application No. 39/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv.	
3.	Original Application No. 40/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv.	
4.	Review Application No. 02/2018(CZ) (M.A.No.55/18)	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
5.	Review Application No. 03/2018(CZ) (M.A.No.56/18)	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
6.	Review Application No. 04/2018(CZ) (M.A.No.57/18)	Harish Vyas Vs Rajasthan State Pollution Control Board	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
7.	Review Application No. 05/2018(CZ) (M.A.No.58/18)	Harish Vyas Vs Union of India & 5 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	

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